

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2885
TO BE ANSWERED ON 05.08.2021

Ease of Doing Business

2885. SHRIMATI GOMATI SAI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken/being taken by the Government to create a conducive environment for the promotion of Micro, Small and Medium Enterprises (MSME) under 'Ease of Doing Business' in Chhattisgarh and other States;
- (b) the extent to which success has been achieved during the last two years till date;
- (c) whether the Government has framed any model act to regulate the functioning of MSME in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): The Government has taken several steps to create a conducive environment for the promotion of MSMEs and under Ease of Doing Business in the whole country, including in State of Chhattisgarh. Some of these are given below:

- (i) Udyam Registration (UR) Portal to provide fully online, paperless and transparent MSME registration process. No documents or proof are required to be uploaded for registering an MSME. Only Aadhaar Number/PAN is enough for registration. PAN and GST linked details on investment and turnover of enterprises are taken automatically from Government databases.
- (ii) Digital Payments to pass on the benefits of the schemes of Ministry of MSME through digital payment gateway.
- (iii) **MSME SAMBANDH Portal**- helps in monitoring the implementation of Public Procurement Policy for micro and small enterprises.
- (iv) **MSME SAMADHAAN Portal helps in** empowering micro and small entrepreneurs across the country to register their cases relating to delayed payments.
- (v) MSME SAMPARK Portal- A digital platform, wherein jobseekers (pass out trainees / students of MSME Technology Centres) and recruiters get connected.
- (vi) Champions Portal for speedy redressal of grievances.
- (vii) Under Public Procurement Policy for MSEs order, 2012, the number of regulatory compliances in regard to Government to Business and Government to Citizen, have been reduced from 7 to 4.
- (viii) Government e-Marketplace (GeM)- facilitates online procurement of common use Goods & Services required by various Government Departments/ Organizations/ CPSEs.

(c) to (e): The Micro, Small and Medium Enterprise Development (MSMED) Act, 2006 has already been enacted. This Act is promotional and developmental in nature and applicable to all the States and Union Territories of India.
